

[English]

MR. SPEAKER : Now, Papers laid on the Table. Shri Ashok Gehlot.

SHRI SOMNATH CHATTERJEE (Bolpur) : Mr. Speaker, Sir, I want to draw the attention of the Prime Minister and the Minister of Commerce that 208 employees of Export Inspection Council have been declared surplus, they have been served with the notice of termination from their jobs. This is a very serious matter and I request the Prime Minister to look into it. (Interruptions) . .

The way the Commerce Ministry is winding up its offices, the Commerce Minister will himself become surplus one day. I do not want that to happen and I call upon the Government to immediately withdraw those orders of termination. . . (Interruptions)

MR. SPEAKER : I have gone to the other item now

12.45 hrs.

PAPERS LAID ON THE TABLE

(i) Annual Report of and Review on the working of the Jute Manufacturers Development Council, Calcutta for 1989-90, etc.

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufacturers Development Council, Calcutta, for the year 1989-90

along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jute Manufacturers Development Council, Calcutta, for the year 1989-90

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library See No 11 77/91]

(ii) Notifications under the Major Port Trusts Act, 1963.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : I beg to lay on the Table

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts, Act, 1963 :—

- (i) G.S.R. 15(L) published in Gazette of India dated the 8th January, 1991 approving the Tuticorin Port Trust Employees (Family Security Fund) Regulations, 1991.
- (ii) G.S.R. 78(E) published in Gazette of India dated the 18th February, 1991 approving the Calcutta Port Trust (Recruitment of Heads of Department) Regulations, 1991.

- (iii) G S R 83(E) published in Gazette of India dated the 20th February, 1991 approving the Kandla Port Trust (Recruitment of Heads of Department) Regulations, 1991
- (iv) G S R 92(E) published in Gazette of India dated the 27th February, 1991 approving the New Mangalore Port Trust Employees (Recruitment Seniority and Promotion) Fourth Amendment Regulations, 1991
- (v) G S R 130(E) published in Gazette of India dated the 13th March, 1991 approving the Visakhapatnam Port Employees (Festival Advance) Regulations, 1991
- (vi) G S R 169(E) published in Gazette of India dated the 21st March, 1991 approving the Paradip Port (Authorisation of Pilots) (Amendment) Regulations, 1991
- (vii) G S R 297(E) published in Gazette of India dated the 4th June, 1991 approving the amendment to Visakhapatnam Fishing Harbour Regulations, 1986  
[Placed in Library See No LI-78/91]
- (2) A copy each of the following papers (Hindi and English Versions) under subsection (2) of section 103 of the Major Port Trusts Act, 1963 —
- (a) (i) Annual Accounts of the Bombay Port Trust for the year 1989-90 together with Audit Report thereon
- (ii) Review by the Government on the Audited Accounts of the Bombay Port Trust for the year 1989-90.  
[Placed in Library See No LI 79/91]
- (b) (i) Annual Accounts of the Paradip Port Trust for the year 1989-90 together with Audit Report thereon
- (ii) Review by the Government on the Audited Accounts of the Paradip Port Trust for the year 1989-90  
[Placed in Library See No LI 80/91]
- (c) (i) Annual Accounts of the Kandla Port Trust for the year 1989-90 together with Audit Report thereon
- (ii) Review by the Government on the Audited Accounts of the Kandla Port Trust for the year 1989-90  
[Placed in Library See No LI 81/91]
- (d) (i) Annual Accounts of the Madras Port Trust for the year 1989-90 together with Audit Report thereon
- (ii) Review by the Government on the Audited Accounts of the Madras Port Trust for the year 1989-90  
[Placed in Library See No LI-82/91]
- (e) (i) Annual Accounts of the Mormugao Port Trust for the

year 1989-90 together with  
Audit Report thereon .

- (ii) Review by the Government on the Audited Accounts of the Mormugao Port Trust for the year 1989-90.

[Placed in Library See No LT-83/91]

- (f) (i) Annual Accounts of the Visakhapatnam Port Trust for the year 1989-90 together with Audit Report thereon

- (ii) Review by the Government on the Audited Accounts of the Visakhapatnam Port Trust for the year 1989-90

[Placed in Library See No LT-84/91]

(3) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above

[Placed in Library See No LT-79-84/91]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Calcutta Dock Labour Board for the year 1989-90 along with Audited Accounts

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Dock Labour Board for the year 1989-90

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above

[Placed in Library See No LT-85/91]

(iii) **Statements showing the action taken by the Government on various assurances, promises and undertakings.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth and Ninth Lok Sabha —

- (1) Statement No XXX—Fifth Session 1986  
(Placed in Library See No LT-86/91)
- (2) Statement No XXVIII—Eighth Session 1987  
(Placed in Library See No LT-87/91)
- (3) Statement No XXV—II Part of Eighth Session, 1987  
(Placed in Library See No LT-88/91)
- (4) Statement No XXIV—Ninth Session 1987  
(Placed in Library See No LT-89/91)
- (5) Statement No XXII—Tenth Session 1988  
(Placed in Library See No LT-90/91)
- (6) Statement No XVIII—Eleventh Session 1988  
(Placed in Library See No LT-91/91)
- (7) Statement No XV—Twelfth Session, 1988  
(Placed in Library See No LT-92/91)

} Eighth Lok Sabha